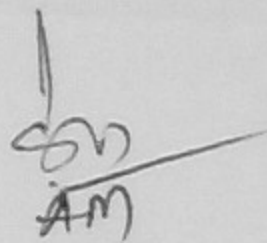
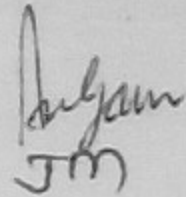


IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ORDER SHEET

O.A / MA / RA / CP NO. 1104 OF 2007

Applicant/s Balam Respds. UOI & Ors

Advocate for Applicant/s Sn D.S. Singh Advocate for Respondent/s Sn Z. Moonis

Notes of the Registry	Orders of the Tribunal	Sheet No. <u>7</u>
	<u>28.1.07</u> Hon Mr A.K. Gaur, JM Hon Mr S.M. Shukla, AM None appears for the applicant even on revised call. Sn Z. Moonis learned counsel for the respondents. It appears that the applicant has lost interest in pursuing this OA. The OA is dismissed in default for non prosecution.  AM  JM <u>File</u>	

Contd. On Sheet No. _____